

sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Ninth Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by the Government accepting the above Report.

[Paced in Library. See No LT-562] 80 for (a) and (b)]

(ii) (a) Fifteenth Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-560/80 for (a) and (b)].

(iii) (a) Twenty-fifth Annual Report and Accounts of the Bharat Electronics Limited, Bangalore, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-644/80 for (a) and (b)].

(iv) (a) Thirty-fifth Annual Report and Accounts of the Praga Tools Limited, Secunderabad, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-561/80 for (a) and (b)].

Certified Annual Accounts (1976-77) of the Council of Scientific and Industrial Research New Delhi and related Papers

SHRI C. P. N. SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(a) Certified Annus 1 Accounts of the Council of Scientific and Industrial Research, New Delhi, for the year 1976-77 and the Audit Report thereon, together with a statement giving reasons for the delay in laying the document.

(b) Review by Government on the working of the Council during the year 1977-78.

[Placed in Library. See No. LT-563/80 for (a) and (b)]. Report and accounts (1978-79) of the Institute of Applied Man Power Research, New Delhi and related papers

SHRI C. P. N. SINGH: Sir, I also beg to lay on the Table:

(a) Sixteenth Annual Report and Accounts of the Institute of Applied Man Power Research, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Institute. [Placed in Library. See No. LT-564/80 for (a) and (b)].

The Navy Leave (1st Amendment), Regulations, 1980

SHRI C. P. N. SINGH: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Defence Notification S. R. O. No. 75, dated the 1st March, 1980, publishing the Navy Leave (1st Amendment), Regulations, 1980, under section 185 of the Navy Act, 1957 [Placed in Library. See No. LT-550/80]

REFERENCE TO THE REPORTED FIRING ON ONION GROWERS IN NASDX

SHRI A. G. KULKARNI (Maharashtra): Sir, I have given notice of
(Interruptions)

AN HON. MEMBER: Sir, on a point of order ____ (Interruptions)